

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012 3 OF 2012

[16 March 2012]

CONTENTS

- 1. Short title and commencement
- 2. Amendment of section 2 of Guj. 21 of 2007
- 3. Amendment of section 3 of Guj. 21 of 2007
- 4. Amendment of section 7 of Guj. 21 of 2007
- 5. Amendment of section 39 of Guj. 21 of 2007
- 6. Insertion of new section 39A in Guj. 21 of 2007
- 7. Insertion of new Schedule to Guj. 21 of 2007

Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012 3 OF 2012

[16 March 2012]

AN ACT

further to amend the Kadi Sarva Vishwavidyalaya Act, 2007.

It is hereby enacted in the Sixty- third Year of the Republic of India as follows:-

1. Short title and commencement :-

- (1) This Act may be called the Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012.
- (2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

2. Amendment of section 2 of Guj. 21 of 2007 :-

In the Kadi Sarva Vishwavidyalaya Act, 2007 (hereinafter referred to as "the principal Act"), in section 2, for clause (k), the following clause shall be substituted, namely:-

"(k) "Schedule" means Schedules appended to this Act;".

3. Amendment of section 3 of Guj. 21 of 2007 :-

In the principal Act, in section 3,-

- (1) in sub-section (4), for the words "the Schedule", the word and figure "Schedule I" shall be substituted;
- (2) after sub-section (4), the following sub-section shall be inserted, namely
- "(4A) The colleges and institutions specified in Schedule II, affiliated to and enjoying the privileges of the Gujarat Technological University or, as the case may be, the Hemchandracharya North Gujarat University immediately before the commencement of the Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012 shall cease to be affiliated from the Gujarat Technological University or, as the case may be, the Hemchandracharya North Gujarat University and shall be deemed to be withdrawn from such privileges from the date of the commencement of the Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012 and shall be deemed to be admitted to the privileges of the University, and all such colleges and institutions shall be the constituent colleges and institutions of the University.".

4. Amendment of section 7 of Guj. 21 of 2007 :-

In the principal Act, in section 7, in clauses (i) and (vii), the words "within the University campus" shall be deleted.

5. Amendment of section 39 of Guj. 21 of 2007 :-

In the principal Act, in section 39, for the words "the Schedule", the word and figure "Schedule I" shall be substituted.

6. Insertion of new section 39A in Guj. 21 of 2007 :-

In the principal Act, after section 39, the following section shall be inserted, namely:-

"39A. Completion of courses of students in colleges affiliated to Gujarat Technological University or Hemchandracharya North Gujarat University.

Notwithstanding anything contained in this Act or the Regulations, any student of the colleges or institutions specified in Schedule II and affiliated to the Gujarat Technological University or, as the case may be, the Hemchandracharya North Gujarat University, who immediately before commencement of the Kadi Sarva Vishwavidyalaya (Amendment) Act, 2012 was studying or was eligible for any examination of the Gujarat Technological University or, as the case may be, the Hemchandracharya North Gujarat

University shall be permitted to complete his course in preparation therefore, and the University shall provide for such period and in such manner as may be prescribed for the instruction, teaching, training and examination of such students, in accordance with the courses of studies of the Gujarat Technological University or as the case may be, the Hemchandracharya North Gujarat University.".

7. Insertion of new Schedule to Guj. 21 of 2007 :-

In the principal Act, the existing Schedule shall be renumbered as Schedule I, and after Schedule I as so renumbered, the following Schedule shall be added, namely:-

SCHEDULE II
(See sub-section (4A) of section 3 and section 39A)

Sr. No.	Name of the Colleges / Institutions	Courses being offered	Affiliated to
1	2	3	4
1	Leelaben Dashrathbhai Ramdas Patel (LDRP) Institute of Technology and Research, Gandhinagar.	Bachelor of Engineering, Master of Engineering, Master of Business Administration (M.B.A.), Master of Computer Application (M.CA.)	Gujarat Technological University
2	S. V. Institute of Computer Studies, Kadi.	Master of Computer Application (M.C.A.)	Gujarat Technological University
3	S. V. Institute of Management, Kadi	Master of Business Administration (M.BA.)	Gujarat Technological University
4	Narsinhbhai Patel College of Computer Studies and Management, Kadi.	Bachelor of Business Administration (B.B.A.), Bachelor of Computer Application (B.C.A.) and Post- Graduate Diploma in Computer Application (PGDCA)	Hemchandracharya North Gujarat University
5	S. V. College of Education, Kadi	Bachelor of Education (B. Ed.) (Gujarati Medium)	Hemchandracharya North Gujarat University
6	Acharya Shri Manubhai J. Patel M.Ed, College, Kadi.	Master of Education (M. Ed.)	Hemchandracharya North Gujarat University"